

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**



Hearing through video conferencing

T.A./61/4028/2020

This the 11th day of November, 2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

Davinder Kumar Mangotra, Age 51 years, S/o Sh. Ram Krishan, R/o 133, Patoli Mangotrian, Jammu.

.....Applicant

(Advocate: Mr. S.K. Anand)

Versus

1. State of Jammu and Kashmir through Principal Secretary to Government, Department of Forest, Environment and Ecology, Civil Secretariat, Jammu.
2. Principal Chief Conservator of Forest, Van Bhawan, Jammu.
3. Chief Wild Life Warden, J&K, Manda, Jammu.
4. Chief Conservator of Forest, Exchange Road, Jammu.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, 1d Deputy Advocate General)

**O R D E R
[O R A L]**

The learned counsel for the applicant submits that the case may be dismissed as not pressed as the applicant is not interested in pursuing the matter.

2. In view of the submission of learned counsel for the applicant, the TA is dismissed as not pressed. No order as to cost.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Arun/-